Khelo India Athletes in SAI Academies

S.No.	Sports	Total	Residential	Non Residential
1.	Archery	31	31	0
2.	Athletics	34	32	2
3.	Badminton	24	22	2
4.	Basketball	0	0	0
5.	Boxing	68	68	0
6.	Cycling	57	57	0
7.	Fencing	27	21	6
8.	Football	0	0	0
9.	Gymnastics	45	45	0
10.	Hockey	27	27	0
11.	Judo	45	42	3
12.	Kabaddi	66	66	0
13.	Kho Kho	10	10	0
14.	Rowing	32	32	0
15.	Shooting	55	0	55
16.	Swimming	24	18	6
17.	Table Tennis	15	15	0
18.	Volleyball	0	0	0
19.	Weightlifting	10	10	0
20.	Wrestling	38	38	0
	Total	608	534	74

Emphasis on sports in new education policy

2398. SHRI SUSHIL KUMAR GUPTA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Ministry has requested the Ministry of Human Resource Development (HRD) or Central Board of Secondary Education (CBSE) to ensure that sports becomes a substantial part of education to determine the achievement of a student;

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(b) whether it is a fact that Prime Minister has already announced setting up a Board for Sports Education;

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- (c) whether the Ministry has requested the Ministry of HRD to ensure that under the new education policy, sports becomes a part of education and that CBSE should prepare a system in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (d) This Ministry had sent a proposal to Ministry of Human Resource and Development (MHRD) regarding 'Integration of Sports in School Curriculum framework'. Further, setting up of a National Sports Education Board for development of sportspersons has been announced in the Budget for 2019-20. Also, Government is formulating a New Education Policy (NEP) for meeting the changing dynamics of the population's requirement with regard to quality education, innovation and research, aiming to make India a knowledge superpower. The draft NEP 2019 also contains recommendation of this Ministry relating to inclusion of Sports in Education.

Financial assistance to sports academies

†2399. DR. SATYANARAYAN JATIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the financial assistance given to the various sports academies of the country during last three years, State-wise and sports-wise; and
- (b) the number of functional sports academies in Madhya Pradesh and names of the sports academies which have been given assistance along with the amount and the time when the assistance was given?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) The Government has provided financial assistance under Khelo India Scheme to academies run by Sports Authority of India (SAI) as well as different Non-SAI academies accredited (Government and Private) under Khelo India Scheme. The funding provided to Non-SAI academies is given in Statement-I. The funding provided to SAI academies is given in Statement-II (See below).

'Sports' being a State subject the responsibility for providing sports facilities, including sports academies, rests with the State / Union Territory Governments. The Ministry of Youth Affairs and Sports supplements their efforts by training, coaching and bridging gaps in sports infrastructure. Information on all functional academies in the State of Madhya Pradesh is therefore not maintained with the Government of India. However, the details about academies assisted under Khelo India Scheme in Madhya Pradesh is given in Statement-III.